

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2016**

**Dated: 25<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Raj West Power Ltd.**

**.....Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.....Respondent (s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Rahul Kumar

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.1

**ORDER**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 13.07.2016. Dasti, in addition, is permitted.

List the matter on **13.07.2016.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**